

**Compensation for Land Acquired for
Defence Purposes in Srinagar**

5355. SHRI ABDUL RASHID KABULI : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that after the construction of a new aerodrome at Srinagar, the old aerodrome was earmarked exclusively as an airfield for defence purposes ;

(b) whether it is also a fact that with the acquisition of old airports, more land belonging to private citizens was acquired for defence purposes and attached with the airfield ;

(c) whether it is also a fact that no compensation for the land acquired by the Ministry in Chadura Charar Sharief, Badgam and other tehsils, has been paid so far to the affected people ; and

(d) by when their cases would be settled and compensation paid to them for the land acquired ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) There is only one aerodrome at Srinagar which is being used both by the civil and Defence aircraft.

(b) to (d) The information is being collected and will be placed on the Table of the House.

**Judgement of case of Ishwar Dayal Jain
Vs. Union of India**

5356. SHRI MADHAVRAO SCINDIA : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the Delhi High Court through its judgement in case of Ishwar Dayal Jain Vs. Union of India placed certain restrictions on the powers of Government to channalise exports to the exclusion of private exporters or by placing limitations or restrictions on private exporters ; and

(b) if so, what precisely was the impact of this decision on Government's powers ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) Yes, Sir.

(b) The Government has already filed a Letters Patent Appeal before the Division Branch of the Delhi High Court.

कानपुर वूलन मिल्स (लाल इमली)

5357. श्री निहाल सिंह : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) कानपुर वूलन मिल्स (लाल इमली) कानपुर में कितना पूंजीनिवेश किया गया है और इसके कितने हिस्सेदार हैं और मिल ने पिछले पांच वर्षों के दौरान कितने मूल्य का और किस स्थान से कच्चा माल प्राप्त किया और उक्त अवधि का वार्षिक उत्पादन क्या है ;

(ख) उक्त अवधि में प्रतिवर्ष कितने किस्म का कपड़ा बनाया गया और उन एजेन्सियों के क्या नाम हैं जिन्हें यह बेचा गया ; और

(ग) मिल्स के परिसर में कितने मूल्य की मशीनें तथा कच्चा माल पड़ा हुआ है ?

वाणिज्य मंत्रालय में राज्य मंत्री (श्रीमती राम बुलारी सिन्हा) : (क) कानपुर वूलन मिल्स, ब्रिटिश इंडिया कार्पोरेशन लि०, कानपुर की एक शाखा है, जो 11-6-1981 से, जबकि इसके गैर-सरकारी तौर पर धारित सभी शेयर सरकार द्वारा अधिग्रहीत कर लिए गए, एक सरकारी कम्पनी बन गई । ब्रिटिश इंडिया कार्पोरेशन की प्रधिकृत पूंजी और निर्गमित व अभिदत्तपूंजी क्रमशः 625 लाख रु० और 407 लाख रु० हैं । कच्चे माल की खरीद स्वदेशी व विदेशी स्रोतों से की गई थी । गत पांच वर्षों के दौरान अधिप्राप्त किये गए कच्चे माल तथा हुए वार्षिक उत्पादन का मूल्य निम्नलिखित है :-